

F.No. J-11017/9/2016-Judl.  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section

Shastri Bhawan, New Delhi,  
dated 21<sup>st</sup>, June, 2016

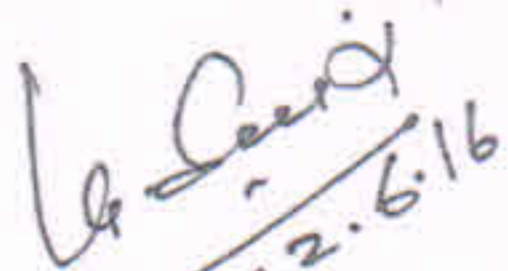
ORDER

The President is pleased to engage Shri C. V. Ramachandra Murthy, Advocate as Senior Panel Counsel for conducting Central Government litigation before Madras High Court, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

Name	Address & Mobile Number	Enrl. No.
<b>Madras High Court Senior Panel Counsel</b>		
C. V. Ramachandra Murthy	19, Periyar Salai, Teynampet, Chennai-600018. Mob: 9884338218	1106/1994

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 25(03)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department, i.e. [www.lawmin.nic.in](http://www.lawmin.nic.in) under heading 'Circulars pertaining to litigations'.


3. Hindi version of this order will follow.

  
22.6.16  
(G. S. Yadav)

Joint Secretary & Legal Adviser to the Government of India

**Copy to:-**

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. G. Rajagopalan, ASG, Madras High Court, Swananda Bhawan, F-3, Whispering Height, New No. 132, St. Mary's Road Alwarpet, Chennai- 600018.
3. Shri Su. Srinivasan, Asstt. SG Madras High Court (Benches), 19/10, Pattammal Street, Raja Annamalai Puram, Chennai-600028.
4. Sh. G. R. Swaminathan, Asstt. SG, Madras High Court (Madurai Bench), A-12-A, Pandian Street, Alagappannagar, Madurai-625003.
5. The Registrar, Madras High Court, Chennai (Tamil Nadu).
6. Shri C. V. Ramachandra Rao, Sr. Panel Counsel as above.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
9. Guard File/Judicial Section with 5 spare copies.

  
(D. Srinivas)

Section Officer (Judicial Section)